

National Company Law Tribunal

Allahabad Bench

CP No.(IB) 64/ALD/2017

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.09.2018

NAME OF THE COMPANY: Varanasi Auto Sales

SECTION OF I & B CODE: 10 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP No.(IB)64/ALD/2017

Sh. Ranjan Mukherjee along with Sh. Saurabh Basu, Advocates representing RP Mr. Y. Gupta is present in the Court.

Progress report dated 31.08.2018 has been filed on behalf of RP, which is taken on record. He has informed that the Corporate Debtor is not cooperating in completion of CIRP. Hence, Corporate Debtor is directed to cooperate with the RP, failing which, we will take action against the Corporate Debtor.

List the matter on 20th September, 2018 for further consideration.

Dated: 04.09.2018

**(SAROJ RAJWARE)
MEMBER (TECHNICAL)**

**(V.P SINGH)
MEMBER (JUDICIAL)**

*Typed by:
Kavya Prakash Srivastava
(Stenographer)*